

ITEM NO.28 Revised
 Court 4 (Video Conferencing) SECTION XIV

S U P R E M E C O U R T O F I N D I A
 RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).6755-6757/2021

(Arising out of impugned final judgment and order dated 01-02-2021 in WA No. 168/2019, WA No. 169/2019 and WA No. 128/2019 passed by the High Court of Tripura at Agarthala)

BABUL DAS (2) & ORS. Petitioner(s)

VERSUS

JALAL UDDIN & ORS. Respondent(s)

WITH

SLP(C) No. 12945/2021 (XIV)

(WITH IA No. 103060/2021 - EXEMPTION FROM FILING AFFIDAVIT)

SLP(C) No. 6148-6151/2021 (XIV)

(FOR ADMISSION and I.R. and IA No.53889/2021-ADDITION / DELETION / MODIFICATION PARTIES)

Date : 13-12-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s)

Ms. Daisy Hannah, AOR

Ms. Kiran Suri, Sr. Adv.

Mr. S.J. Amith, Adv.

Mr. Krishna Kumar, Adv.

Dr. (Mrs.) Vipin Gupta, AOR

For Respondent(s)

Mr. Shuvodeep Roy, AOR

Mr. Kabir Shankar Bose, Adv.

Mr. Ishaan Borthakur, Adv.

Mr. Abhisekh Sarkar, Advocate,

Mr. Pranab Prakash, AOR

Mr. Kunal Chatterji, AOR

Ms. Maitrayee Banerjee, Adv.

Mr. Rohit Bansal, Adv.

Dr. (Mrs.) Vipin Gupta, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

In view of the letter circulated by learned counsel for the State of Tripura,
list the Special Leave Petitions on 12 January 2022.

Interim order dated 29 June 2021 to continue till the next date of listing.

**(SANJAY KUMAR-I)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
COURT MASTER**

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